

**F. No. 296/4/2018- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs

**Office Memorandum**

New Delhi, dated the 16.04.2018

**Subject:-Weekly Report in respect of important developments in CBEC for the week –  
09.04.18 to 13.04.18 reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –09.04.18 to 13.04.18.

**1. Administrative Changes:-**

- Order regarding posting of Shri Shakti Singh, Deputy Commissioner, ICD Tughlakabad Customs, as OSD (Drawback) in CBIC on loan basis, has been issued vide Office Order No. 52/2018 dated 09.04.2018.
- Order regarding transfer/posting of Shri D.P. Naidu, Commissioner of Secunderabad GST & CX has been issued vide Office Order No. 53/2018 dated 09.04.2018.
- Order regarding placement of services of Shri Paras Mal Sanskhla, IRS as OSD to Hon'ble Minister of Finance & Corporate Affairs on co-terminus basis, has been issued vide Officer Order No. 54/2018 dated 09.04.2018.
- Order regarding placement of services of Dr. Raut Pandurang Kondiram, IRS Group 'A' officer as Deputy Director General in the O/o DG(Shipping) under Ministry of Shipping under Central Staffing Scheme has been issued vide Officer Order No. 55/2018 dated 12.04.2018.
- Order regarding placement of services of Shri Yogender Singh, IRS Group 'A' officer as Deputy Secretary in Ministry of Housing and Urban Affairs under Central Staffing Scheme, has been issued vide Officer Order No. 56/2018 dated 12.04.2018.
- Order regarding posting of Shri Aditya Kumar Goel, IRS, Addl. Commissioner, Mumbai(Audit-II), GST to Directorate General of Safeguard on loan basis to work as Secretary, national Anti-Profitteering Authority, has been issued vide Office Order No. 57/2018 dated 13.04.2018.
- Order regarding transfer/posting of 05 IRS Group 'A' officers, has been issued vide Office Order No. 58/2018 dated 13.04.2018.
- Order regarding promotion and transfer/posting in the grade of Chief Commissioner of IRS Group 'A' officers, has been issued vide Office Order No. 59/2018 dated 13.04.2018.
- Order regarding transfer/posting of Shri K. Balaji Majumdar, IRS, Commissioner to DGGI, Hyderabad ZU, has been issued vide Office Order No. 60/2018 dated 13.04.2018.

**2. Legislative Changes:-**

- Notification No. 43/2018-Cus, dated 10.04.2018 has been issued to increase tariff rate of basic customs duty (BCD) on tariff items covered under tariff sub head 0404 10 i.e. Whey and modified Whey, whether or not concentrated or containing added sugar or other sweetening matter, and under tariff item 0404 90 00 i.e. Other Whey from present 30% to 40% by invoking section 8A (I) of the Customs Tariff Act, 1975.
- Notification No. 44/2018-Cus, dated 10.04.2018 has been issued to amend notification No. 50/2017 Customs dated 30.06.2017 so as to maintain effective rate of BCD on Whey, concentrated, evaporated or condensed, liquid or semi-solid (0404 10 10) and Other Whey (0404 90 00) at 30%.

- Notification No. 20/2018-Cus(ADD), dated 10.04.2018 has been issued to impose definitive anti-dumping duty on imports fishnet or fishing nets originating from China or Bangladesh.

( Hemambika R. Priya )  
Commissioner(Coordination)

1. Chairperson, CBEC
2. Member (Admn)
3. Member (GST)
4. Member(IT)
5. Member(CX)
6. Member(Customs)
7. Member(Budget)

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